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| Date . | | | | Generation (Gwh/day) | |
| 23-3-84 . | -4 | | | 3.81 | |
| 24-3-84 . | | • | . • | •• | |
| 25-3-84 . | • | , • | • | 4.02 | |
| 26-3-84 . | | • | • | 6.37 | |
| 27-3-84 . | | | '. | 7.53 | |
| 28-3-84 . | • | • | • | 7: 52 | • |
| 29-3-84 . | ٠,(٠, | ~ | , : | 7·6 9 | |
| 30-3-84 . | • | : | `• | 6.03 | |
| 31-3-84 . | | • | | 4.08 | |
| 1-4-83 . | | • | | 4.32 | |
| 2-4-84 . | ٠. | | ٠. | 4.67 | |
| 3-4-84 . | • | • . | . • | 4.39 | |
| 4-4-84 | • • | • | | 2.90 | |
| 5-4-84 to | 1443 | 4 • | | •• | |
| 15-4-84 . | : | • | • | . 0.01 | |
| 16-4-84 . | • | . • | | 4.39 | |
| 17-4-84 . | •• | • | | 6.03 | |
| 18-4-84 . | | | - · , | 7. 57 | |
| 19-4-84 . | | • | • | 8.30 | |
| 20-4-84 . | | • | •. | 5.52 | |
| 21-4-84 . | • | | • | 4.63 | |

Written Answers

Appointment of superannuated persons in Coal India Limited

*872. SHRIMATI SUDIJA VIJAYA JOSHI: Will the Minister of ENERGY be pleased to state:

- of (a) whether the present Chairman Coal India Limited is above the age of superannuation;
- (b) whether Coal India Limited have appointed several persons who had retired from other organisations: and
- (c) if so, what are the details of appointment of such superannuated per-

sons in the Coal India Limited and schedule of payments being made to them?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MI-NISTRY OF ENERGY (SHRI DALBIR SINGH); (a) Yes Sir.

- (b) Among the persons appointed by Coal India Limited in regular employment, there is no person who has retired from other organisations except retired Army personnel below the age years who retire from the Company on attaining the normal age of superannuation as per Company's rules.
 - (c) Does not arise.

Feature films on T.V.

873. SHRI **VISHWA** BANDHU GUPTA: Will the Minister of INFOR-MATION AND BROADCASTING pleased to state:

- (a) whether there is any proposal under Government's consideration for the screening of the feature films on after the National Programme the studies of the children do not suffer;
- (b) if so what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEP-PARLIAMENTARY ARTMENT OF AFFAIRS (SHRI H.K.L. BHAGAT): (a) No Sir.

(b) Does not arise.

Curbing the video piracy

- 874. SHRI BANDHU VISHWA GUPTA. Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:
- Government propose to (a) whether amend the Copyright Act and Cinematography. Act to curb the video piracy;
- (b) if so, by when the amendments are likely to be brought before Parliament?